

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Revision No. 1559 of 2018**

Ramjit Baraik .... **Petitioner**

**Versus**

The State of Jharkhand ..... **Opp. Party**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**

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For the Petitioner       :Mr. A. K. Chaturvedy, Advocate  
For the State             :Mr. Vikash Kishore, A.P.P  
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**08/Dated: 10.09.2020**

1. On prayer of the learned counsel for the petitioner, office to list the case after three weeks.

**(AMITAV K. GUPTA, J.)**

Rohit/-